

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: **SHRI RAVICHANDRAN RAMASAMY** **SHRI. JYOTI KUMAR TRIPATHI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/23/KOB/2021
SECTION	241-242 C/ACT
NAME OF PARTIES	T R SANU V/S BHOOMIKA DIGITAL CABLE SERVICES PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P G JAYASHANKAR, P K RESHMA, REVATHY P MANOHARAN, S SAJEEV.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C S VIVEK KUMAR.

16th JULY 2024

ORDER

IA(C/ACT)/51/KOB/2022 in CP/23/KOB/2021

List the matter on **07.08.2024**.

CP/23/KOB/2021

None appears on behalf of the Petitioner. Learned Authorized Representative CS, Mr. Vivek Kumar appears on behalf of the respondents through virtual mode.

Pleadings are complete in the matter.

List this matter for final hearing on **07.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)